

(b) if so, the loss incurred daily?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) The factory stopped ammonia production with effect from 26th February, 1966. Superphosphate production, however, continues.

(b) Loss of production incurred daily is valued at about Rs. 1,36,000.

**F.A.C.T.**

**4059. Shri Warrior:  
Shri Vasudevan Nair:**

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether Government have received a representation that a Committee of enquiry should be set up to go into the affairs of the Fertilizers and Chemicals Travancore Ltd., Alwaye; and

(b) if so, Government's reaction thereto?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) Yes.

(b) It is not considered necessary to set up an Enquiry Committee.

**Industrial Training Schools**

**4060. Shri Yashpal Singh:  
Shri M. Rampure:  
Shri Firodla:**

Will the Minister of **Labour, Employment and Rehabilitation** be pleased to state:

(a) whether it is proposed to set up industrial training schools in various refugee colonies;

(b) if so, the trades which will be taught in those schools; and

(c) the qualifications for admission into the schools?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan):** (a) Two Industrial Training Institutes have already been set up, one at Mana and another in Dandekaranya. A third Institute has been sanctioned and will be set up shortly at Hastinapur in Uttar Pradesh. The total

number of seats in these three Institutes is 628. In addition, about 450 migrant boys are under going training in existing Industrial Training Institutes in various States.

Stipends are given to all displaced students admitted to both types of Institutes.

(b) Standard ITI trades of Electrician, Fitter, Machinist, Mechanic (Motor), Turner, Welder, Blacksmithy, Carpentry & Sheet Metal and General Mechanic Courses.

(c) The normal qualification for admission to I.T.I. trades is upto Matriculation Standard. However, in view of the special circumstances of migrant boys even those who have passed the Eighth Standard are admitted. For the General Mechanic Course, the candidate should have passed at least Class V.

**Diploma Holders in Engineering**

**4061. Shri Indrajit Gupta:** Will the Minister of **Education** be pleased to state:

(a) whether Government have received a proposal from the Government of Bihar to treat their two years' diploma holders in Engineering at par with three years' diploma holders in view of the higher minimum admission qualifications of the former;

(b) whether he is aware that on this demand the students and diploma holders of the polytechnic institutes at Patna and Ranchi went on strike from the 11th February, 1966; and

(c) if so, Government's reaction thereto?

**The Minister of Education (Shri M. C. Chagla):** (a) to (c). On receipt of a proposal from the Government of Bihar regarding recognition of two years diploma course in engineering, the State Government was asked to furnish details of the courses followed by the polytechnics at Patna and Ranchi. While furnishing the details